

APPLICATIONS PENDING WITH GOVERNMENT  
FOR ISSUE OF LICENCES FOR INDIGENOUS  
TRACTORS

\*310. DR. SALIG RAM:

SHRI KRISHAN KANT:

SHRI RAJENDRA PRATAP  
SINHA:

SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL  
DEVELOPMENT/ औद्योगिक विकास मंत्री  
be pleased to state:

(a) whether a large number of applica-  
tions are pending with Government for the  
issue of licences for the production of vari-  
ous types of indigenous tractors; and

(b) if so, the reasons for which Govern-  
ment have not been able to take a decision  
in the matter?

THE MINISTER OF INDUSTRIAL  
DEVELOPMENT/ औद्योगिक विकास मंत्री  
(SHRI MOINUL HAQUE CHOUDHURY):

(a) and (b) Out of the six parties who have  
submitted applications for manufacture of  
tractors of indigenous design, five have been  
granted letters of intent. The application  
of the sixth party is in an advanced stage  
of consideration. The letters of intent issued  
in the five cases will be converted into in-  
dustrial licences after the proto-types of the  
tractors have been found to be satisfactory  
as a result of tests carried out at the Trac-  
tor Testing and Training Station at  
Budni.

\*311. [Transferred to the 10th August  
1971.]

\*312. [Transferred to the 12th August  
1971.]

\*313. [Transferred to the 12th August  
1971.]

SURVEY REPORT ON BHADRACHALAM KOVVUR  
LINE

\*314. SHRI M. V. BHADRAM: Will the  
Minister of RAILWAYS/ रेल मंत्री  
be pleased to state:

(a) whether the survey report on Bhadra-  
chalam Kouvur line has been received by  
Government; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS/ रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI  
QURESHI): (a) No, Sir.

(b) Does not arise.

(a)

ELIGIBILITY OF UNTRAINED TEACHERS FOR  
CLASSIFICATION AS TRAINED TEACHERS

\*315. SHRI JAGDISH PRASAD MA-  
THUR:

SHRI CHANDRAMOULI JAGAR-  
LAMUDI:

DR. B. N. ANTANI:

Will the Minister of RAILWAYS/ रेल मंत्री  
be pleased to state:

(a) how many years of service an un-  
trained teacher is required to put in before  
being considered equivalent to a trained  
teacher as per the existing Railway Rules;

(b) what is the number of the teachers  
who have been classified as trained teachers  
by virtue of then completing the prescribed  
period of service during the last three  
years;

(c) whether these teachers are considered  
to be eligible for the posts in higher  
grades also; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS/ रेल मंत्रालय में  
उपमंत्री (SHRI MOHD. SHAFI

QURESHI): (a) For posts in scale Rs. 300—  
600 (Revised), an untrained teacher who is  
M.A./M.Sc. should have 3 years' college ex-  
perience or 7 years' school experience and  
for posts in scale Rs. 220—500. (Revised), an  
untrained teacher who is B.A./B.Sc. should  
have 5 years' teaching experience.

(b) Information is being collected and  
will be laid on the Table of the Sabha.

(c) Yes Sir, provided they possess the re-  
quisite qualifications prescribed for the  
posts in higher grades.

(d) Does not arise.

REPORT OF COMMITTEE ON ANDHRA SCIENTI-  
FIC COMPANY

\*316. SHRI K. P. MALLIKARJUNUDU:  
SHRI M. V. BHADRAM:

Will the Minister of INDUSTRIAL  
DEVELOPMENT/ औद्योगिक विकास मंत्री  
be pleased to state:

(a) whether any report has been received  
by the Government of India from the Com-  
mittee set up under section 15 of the In-  
dustrial Development and Regulation Act  
in respect of the affairs of the Andhra  
Scientific Company at Machilipatnam in  
Andhra Pradesh; and

(b) if so, what action has been taken  
thereon?

THE MINISTER OF INDUSTRIAL  
DEVELOPMENT/ औद्योगिक विकास मंत्री  
(SHRI MOINUL HAQUE CHOUDHURY):

(a) Yes, Sir.

(b) The recommendation of the Investi-  
gating Committee is under examination of  
the Government.